

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/56/2016
NAME OF THE PETITIONER(S) : OFS Industries Pvt Ltd & Another
NAME OF THE RESPONDENT(S) : First City Capital Investments Ltd & 15 Others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1.	ASHOK VISWANATH	Counsel for Respondents 9, 10 & 11	Ashok Viswanath 06/09/2017
2.	P. THIAGARAJAN	Counsel for R4	P. Thiagarajan 6/9/17
3.	Vedavalli Kumar	Counsel for R7 & R8	Vedavalli Kumar 6/9/17
4.	DEV ESHWAR For M/s. Shiva Kumar & Suresh	Counsel for R1, R2, R6, R-12 to R-16	Dev Eshwar 6/9/17
5.	ADITYA S	COUNSEL FOR PETITIONERS	Aditya S

ORDER

Counsel for petitioners present. Counsel representing the respondents present. Counsel for R9 to R11 in IA 92/2017 insisted on hearing the matter. Time extended at his request to make submissions both in the said IA and in the main CP. Put up on 18.09.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy
Member (Judicial)

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